

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3052
ANSWERED ON:10.08.2001
ARRESTS UNDER COFEPOSA
MANSUKHBHAID. VASAVA

Will the Minister of FINANCE be pleased to state:

- (a) the number of arrest made under COFEPOSA during each of the last three years;
- (b) the number of persons released till date out of them;
- (c) the number of pending cases, where the decision for arrest has already been taken but the concerned party is absconding;
- (d) whether the Government are not taking speedy action in such cases; and
- (e) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a), (b), (c), (d) and (e) The information is being collected and will be laid on the Table of the House.